

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:835  
ANSWERED ON:24.02.2006  
URBAN WATER SUPPLY PROGRAMME OF MAHARASHTRA  
Pingle Shri Devidas Anandrao

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of towns for which proposals have so far been sent by the State Government of Maharashtra, under the centrally sponsored Accelerated Urban Water Supply Programme;
- (b) the towns for which proposals have so far been sanctioned and the amount contributed and to be contributed thereunder by the Central/State Governments;
- (c) the norms for eligibility of Central assistance under the original 1995, census;
- (d) whether the State Government of Maharashtra and other States have requested for change in town eligibility norms raising the population between 20,000 to 1,00,000 in view of the census figures for 2001; and
- (e) if so, the details thereof and Government's response thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): Govt. of Maharashtra has forwarded DPRs (Detailed Project Reports) for 53 towns under Accelerated Urban Water Supply Programme. Out of these, proposals for 37 towns (listed in the Annexure-I) were found eligible for sanction at a total estimated cost of Rs. 115.78 crore. The funds released by the Central Government and State Government for these projects are Rs. 48.27 crore and 37.29 crore respectively.

(c): The guidelines for the Centrally Sponsored Accelerated Urban Water Programme provide for Central assistance to the State Govts. to the extent of 50% of the project cost for implementation of water supply schemes in small towns with a population less than 20,000 as per 1991 / 2001 Census.

(d)&(e): Yes, Sir. In order to accommodate the suggestion to extend the infrastructure facilities including water supply for all cities / towns in the country, Government has launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3.12.2005 along with two omnibus schemes namely

(i) Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) and

(ii) Integrated Housing and Slum Development Programme. 63 cities have been selected on the basis of population criteria as per 2001 census and religious/ historic and touristic importance for coverage under the Mission. The cities / towns not covered under JNNURM are eligible for assistance under UIDSSMT. As per guidelines of JNNURM and UIDSSMT, water supply projects of all cities/towns are eligible for assistance. Setting up desalination plants is also permissible under these schemes.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ NO. 835 FOR 24.2.2006

ANNEXURE-I

TOWNS SANCTIONED UNDER AUWSP

Sl. No. Name of Town District

1 2 3

1	Patur	Akola
2	Deulgaon Raja	Buldhana
3	Lonar	Buldhana
4	Maindarqi	Solapur

5 Telhara Akola  
6 Kundalwadi Nanded  
7 Sendurjanaghat Amravati  
8 Saswad Pune  
9 Indapur Pune  
10 Dudhani Solapur  
11 Rahatapimplas Ahemadnagar  
12 Sonepeth Parbhani  
13 Hadgaon Nanded  
14 Parandha Osmanabad  
15 Naldurga Osmanabad  
16 Kandhar Nanded  
17 Bhoom Osmanabad  
18 Mudkhed Nanded  
19 Umri Nanded  
20 Kallam Osmanabad  
21 Rajapur Ratangiri  
22 Narkhed Nagpur  
23 Vadagaon Kolhapur  
24 Shirdi Ahemadnagar  
25 Mahadula Nagpur  
26 Vengurla Sindhudurg  
27 Kudal Sindhudurg  
28 Jejury Pune  
29 Malkapur Kolhapur  
30 Murum Osmanabad  
31 Shirur Pune  
32 Chandurbazar Amravati  
33 Loha Nanded  
34 Nakoda Chandrapur  
35 Aheri Gadchiroli  
36 Mahabaleshwar Satara  
37 Pachgani Satara

Total